



Goetc <cirp.goetc@gmail.com>

Re: Fw: Further details awaiting

1 message

Sumanth R Kamat Associates <accounts6@rkamatassociates.com>

26 August 2026 at 14:52

Reply-To: tribhuvan@rkamatassociates.com

To: cirp.goetc@gmail.com

Cc: Ravi Sankar <ravicacsmallb@gmail.com>, Ramakrishna kamat <kamatca2002@yahoo.com>, auditor@cachandru.com

Dear Sir,

Sub: Actual CIRP expenses incurred till the date of filing of the Liquidation Application – Goetc Private Limited

With reference to the CIRP costs of Goetc Private Limited, this is to bring to your kind notice the actual expenses incurred till the date of filing of the Liquidation Application and their status of approval by the Committee of Creditors (CoC).

The total actual expenses incurred till the date of filing of the Liquidation Application amount to Rs. 9,33,400/-, the break-up of which is as under:

Sl. No.	Particulars	Amount Incurred (Rs.)	Amount Approved till 4th CoC (Rs.)	Balance (Rs.)
1	Cost of Public Announcement	52,920	52,920	-
2	Travelling and Conveyance Expenses	11,240	10,240	1,000
3	Interim Resolution Professional Fee + GST	6,78,500	3,54,000	3,24,500
4	MCA Filing Fee for INC-28	400	400	-
5	NCLT Filing Fee & Expenses	13,340	10,340	3,000
6	Process Advisor Fee	1,77,000	88,500	88,500
Total		9,33,400	5,16,400	4,17,000

Out of the total actual expenses of Rs. 9,33,400/-, an amount of Rs. 5,16,400/- was approved/ratified by the CoC in its 4th meeting held on 14th January 2026.

The balance amount of Rs. 4,17,000/- stands covered and approved under the resolution passed in the 1st CoC meeting held on 23rd October 2025, wherein the CIRP expenses and remuneration were approved as a fixed fee of Rs. 1,00,000/- per month plus applicable GST @ 18%, till the date of filing of the Liquidation Application.

Accordingly, the entire sum of Rs. 9,33,400/- incurred till the date of filing of the Liquidation Application stands duly approved by the CoC – partly through specific ratification in the 4th CoC meeting (Rs. 5,16,400/-) and partly through the fee structure fixed in the 1st CoC meeting (Rs. 4,17,000/-).

In the same 4th CoC meeting dated 14th January 2026, the CoC also approved the RP fee and Process Advisor fee for the period from the date of filing of liquidation application till the Liquidation Order. Since

the Liquidation Order passed on 11.06.2026 (3 months), at Rs. 1,00,000/- per month plus 18% GST for the RP fee and Rs. 25,000/- per month plus 18% GST for the Process Advisor fee comes to Rs. 4,42,500/-.

Please take the above on record and treat the minutes of the 1st and 4th CoC meetings as proof of these approvals.

Regards,

Sumanth G

On Sat, Aug 22, 2026 at 12:29 PM Ramakrishna kamat <kamatca2002@yahoo.com> wrote:

----- Forwarded message -----

From: Goetc <cirp.goetc@gmail.com>

To: Ramakrishna kamat <kamatca2002@yahoo.com>

Sent: Saturday, 22 August 2026 at 06:54:51 am IST

Subject: Further details awaiting

Dear ramakrishna,

Further to your person handing over documents. You cirp expenses voucher details yet to receive. Please send it at the earliest. Propose to hold the meeting on Thursday to place it in coc.

Regards,

Haralahalli Shekarappa Chandrasekar

Liquidator for GOETC PRIVATE LIMITED

IBBI Registration No. BBI/IPA-001/IP-P-02484/2021-2022/13777

AFA Valid Upto 31-Dec-2026

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